

Name of the corporate debtor: Galore Developers Private Limited

Date of commencement of CIRP: 09/02/2024

List of creditors as: 14/11/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	VSI Investments Private Limited	26/02/2024	512,542,365	512,542,365	Secured	512,542,365	Refer Remark	No	53.50%	-	-	-	-	-	Note 1: Security Interest Deed of Simple mortgage dated 29.8.2013 between Erstwhile DHFL (Now Piramal Capital and Housing Finance Ltd (PCHFL) , Jay Parijat Coop Housing Society , Galaxy Homes and Galore Developers Pvt Ltd (CD) Supplementary deed of Simple Mortgage dated 30.8.2013 between Galore Developers Pvt Ltd (CD) and Mrs Toral Vimal Mehta as Mortgagors and Erstwhile DHFL (Now Piramal Capital and Housing Finance Ltd (PCHFL) Deed of Hypothecation between Erstwhile DHFL (Now Piramal Capital and Housing Finance Ltd (PCHFL) and Galore Developers Pvt Ltd (CD) Primary Security Mortgage of Project Land 12,181 sq metres Galaxy Panache , Survey Number 317/2B/1 (old) , 127/2B1 (new) , and 318/A1/2B/2A (Old) , 126/A1/126/A1/2B/2A (new) , Majrewadi , Solapur , along with past and future Construction thereon , excluding " Sold and Registered Units . List of units in Annexure 1 to Hypothecation deed Exclusive Charge on Hypothecation of Receivables from the Project Collateral Security extension of charge created on property of Galaxy Homes Mortgage of Redevelopment rights of the borrower on project land plot no 46 and 47 , s no 134/1A CTS no 2712/A/1/46-47, Village Bhamburda , Bhosale Nagar , Shivaji Nagar Pune-16 Charge on receivables from the project Mortgage of flat no 32 , 3rd Floor , New Gulistan Coop Hsg Society , Plot no 13 Carmichael Road , Cumballa Hill in the name of Mrs Toral Vimal Mehta Deed of Personal Guarantee dated 28.8.2013 between (1) Mr Amit Ashok Thepade , (2) Mr Deepak Amrutlal Gugale , and (3) Mrs Toral Vimal Mehta
2	Kotak Mahindra Bank Limited	12/11/2024	2,960,840,112	-	-	-	-	-	-	-	-	-	2,960,840,112	The claim was filed on 12/11/2024, thus the claim is kept under verification and will be verified at earliest.	
			3,473,382,477	512,542,365	-	512,542,365	-	-	-	-	-	-	2,960,840,112		

Notes:

The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.